

<u>Declaration of Assets and Liabilities</u>								
			mar Tha		. ү	ear202	2-23	
56 492		I, Amit Ku	mar Tha	son/daughte	r/wife of	shaileno	ver N	ath J
<u> २०४० व्यान</u>	工) <del>age</del> c	, 3 <i>0</i>	years, belongir	ng to Bit	or legi	slative	Assem	bly Sca
-52	serv	ice and presently	working as	sistant	-			J
service and presently working as Assistant  Mgive herein below the details of the assets (immovable, movable, bank balance, etc.) of								
$\Omega X \Omega Z$ .								
myself, my spouse and dependants*:								
400		Details of mov (Assets in joint r	a <u>ple assets</u> name indicating the e	xtent of join	t ownership	will also hav	e to be	
A Tark Tark	giver	1)				Ž.		•
Zur	No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name	
2/2/2	) (i)	Cash	3,000 /-					
1498	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	26,000/-	_				
·	(ili)	Bonds, Debentures and Shares in companies						
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc						

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Bajaj Dominar

400,2019 06

model.

Motor Vehicles

Jewellery (give details of weight and value)

Other assets, such as values of claims / interests

(details of

(vii)

make, etc.)

\* Dependant here means a person substantially dependent on the income of the employee.

## **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	ave to be indicated]  Description	Self	Spouse Name(S)	Dependan t-1	Dependan t-2	Dependant- 3 Etc. Name
No.		··-		Name .	Name	EfC. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market					
(v)	value Others (such as interest in property)					

I give herein below the details of my liabilities / over dues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		=
<u>(u)</u>	(ii) Loans from financial Institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
1 <b>%</b> ))	(e) dues to departments dealing with government transport (including	<u> </u>	
	aircraft and helicopters) (f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	AV, 2022-23 Taxes Paid - RS 59,484  - PAN-ARRPJ9469Q	
	Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	PAN- AREF SS TO	
	(iii) Sales Tax [Only in case of proprietary		
	business] (iv) Property Tax		

(IV) Property	TUX	
C. <u>Personal De</u>	tail	
GPF/CPF/PRAM No.	:-	110154057669
Gender	<b>:-</b>	M (M/F)
Date of Birth	;-	29071993 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	» :""	Bihar Legislative Assembly Scretwiat Services (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	madhubani madhubani my
I hereby de knowledge and be	eclare elief.	that the above details are true to the best of my
*		Signature
		Name of Employee: Amit Kum at Tha  Name of Employee: Assistant  Designation: Assistant  Bihar Legislative Assembly
Place: Portna		Designation: Assestant Designation:
Date: 02.02.	2023	Designation.  Bihar legislative Assembly  Corretariat, Path

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.